

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 6
(IB)-169(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Magad Realtors Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 11.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For RP

Mr. Sumant Batra, Mr. Niharika
Sharma, Advs.
Mr. Gaurav Mitra, Ms. Shriya Rai
Cahudhary, Advs. For Directors of
Manogyan, Superlative &
bhishama


For Home Buyers

Mr. Anand Chibbar, Sr. Adv. with
Apoorv Agarwal, Ms. Kavya
Mehrishi, Advs.

ORDER

List on 17.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)